IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 3254 of 2020

Md. Parvez Alam @ Pervez Alam … Petitioner
Versus
The State of Jharkhand ⋯ Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Vibhor Mayank, Advocate
For the State : Mr. Suraj Verma, Spl. P.P.

Order No.02 Dated- 10.09.2020

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Gunjan-